

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
Department of Economic Affairs
(Budget Division)

New Delhi, the January 08, 2016

NOTIFICATION

Repurchase of Inflation Indexed Bond

F.No 4(16)-W&M/2012: The Government of India hereby notifies repurchase of "1.44 per cent Inflation Indexed Government Stock-2023" (hereinafter called the Government Stocks).

Mode of Repurchase

2. The repurchase of the Government Stocks will be undertaken through reverse auction by the Government of India and in one or more tranches by multiple price auction method. The date of repurchase / settlement will be notified by the Reserve Bank of India.

Nominal Amount of Repurchase

3. The repurchase of "1.44 per cent Inflation Indexed Government Stock-2023" will be for an aggregate amount of Rs. 6,500 crore.

Payment

4. The payment for the repurchase of the Government Stocks will be made by the Government of India from its cash balances maintained with the CAS, RBI, Nagpur. Such payment will include the accrued interest on the nominal value of the successful bids/offer accepted by the Reserve Bank of India. The Government Stocks repurchased in the manner will get prematurely redeemed and interest will cease to accrue on such redeemed Government Stocks.

Statutory Provision

5. With respect to any such matter which has not been provided under this notification, the Government Stock shall be governed by the Government Securities Act, 2006 and the Government Securities Regulations, 2007 framed thereunder and the earlier corresponding Notification(s) Issued by the Government of India.

By Order of the President of India

(Prashant Goyal)
Joint Secretary to the Government of India